

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Tuesday the 05<sup>th</sup> day of September 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 289/2023 For Condone Delay IA No. 882/2023 To Adv. Hg. IA No. 881/2023 For Stay IA No. 880/2023	M.M.Jose Vs Kizhakkekara Kuriakose Jose	Mr. B Ramana Kumar	
2	Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Limited Vs Eid Parry (India) Limited	Mr. BSV Prakash Kumar	
3	Comp App (AT) (CH) (Ins) No. 291/2023 For Condone Delay IA No. 884/2023 For Stay IA No. 885/2023 To Dispense with IA No. 886/2023	SK Revi Maniyen Vs Mr. G Mukundan & Anr.	Mr. EC Ramesh	Mr. S Ravi For Caveator
4	Comp App (AT) (CH) (Ins) No. 286/2023	Assistant Commissioner- Poonamallee Vs Harsh Garg, RP of You Seung Sa India Construction Pvt. Ltd.	Mr. B Vijay	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	TA (AT) No. 212/2021 (CA (AT) (Ins) No.116/2020	Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs Employees State Insurance Corporation Rep. By Its Regional Director & 2 Ors.	Mr. Aravind C	Mr. Sourabh Chadda

6	TA (AT) No. 207/2021 (CA (AT) (Ins) No. 1353/2019)	M/s. FL Smidth Pvt. Ltd. Vs Lanco Infratech Ltd. Represented by its Liquidator Ms. Anuradha Bisani	Mr. T. Ravichandran	M/s Shardul Amarchand Mangaldas & Co
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For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No. 94/2021 (CA (AT) No. 363/2019) For Injunction IA No. 517/2023	Jitendra Virwani Vs MRO TEK Reality Limited & 20 Ors	M/s UKCA & Partners	Mr. Pawan Jhabakh- R1, R11 R13 & R15 Mr. Rajesh Ramanathan- R2- R8, R14 Mr. Ashok Bannidinni- R10, R17 & R19
8	TA No. 218/2021 (Comp App (AT) (Ins) No. 978/2020)	K. Sailendra & 6 Ors Vs Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	Mr. Srinivasaraju Chitrapu	Ms. K. Sandhya Rani R1 Mr. S Chidambaram, PCS, R3 & R4 Mr. Arpit Shukla R5 & R6

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) No. 131/2022 For Exemption IA No. 1129/2022 To Implead IA No.1130/2022 For Urgent Hearing IA No. 271/2023	R.V. Tyagarajan Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd	Mr. R Parthasarathy	Mr. B Dhanaraj
10	Comp App (AT) (CH) No.11/2021 For Stay IA No. 67/2021 Additional docs. IA No.68/2021 For Exemption IA No.69/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors  <b>WITH</b>	Mr. Y. Suryanarayana	Mr. Manish K Choudhary - R1 Mr. Anirudh Wadhwa - R12
11	TA (AT) No.294/2021 Comp App (AT) (CH) No.07/2021	Samruddhi Investors Services Pvt. Ltd. Vs. 3A Capital Services Ltd.  <b>WITH</b>	Ms. Anushree Malaviya	Mr. Manish K Choudhary- R1 Mr. Y Suryanarayana- R2- R5

12	TA (AT) No.123/2021 (Comp. App. (AT) No.224/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & Ors <b>WITH</b>	Mr. JK Chaudhary	Mr. Y.Suryanarayana- R1-R4
13	TA (AT) No.124/2021 (Comp. App. (AT) No.225/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & Ors	Mr. JK Chaudhary	Mr. Y.Suryanarayana- R1-R4
14	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd.	Mr. Jose Jacob Mr. Jerin Asher Sojan	M/s Tatva Legal
15	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors. <b>WITH</b>	Ms. Tahura Anzar	Mr. ML Ganesh- R1
16	Comp App (AT) (CH) (Ins) No. 221/2023 For Stay IA No. 730/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors.	Ms. Tahura Anzar	Mr. ML Ganesh- R1
17	Comp App (AT) (CH) (Ins) No. 139/2023 To dispense with IA No. 464/2023 For Stay IA No. 465/2023 Leave to file IA No. 466/2023	R. Sarabeshwar & Anr. Vs Krishnasamy Vasudevan & 2 Ors.	Ms. Jayasudha	Mr. ML Ganesh-R2 Mr. T Ravichandran- R3
18	Comp App (AT) (CH) (Ins) No. 265/2023	Mr. Krishnasamy Vasudevan Vs Insolvency and Bankruptcy Board of India	Mr. K Moorthy	
19	Comp App (AT) (CH) (Ins) No. 166/2023 IA No. 540 & 541/2023	Anirudh Agro Farms Limited Rep by its Director Mr. Kondareddy Ravinder Reddy Vs Dr. Govindarajula Venkata Narasimha Rao RP, Viceroy Hotels Ltd. & Anr. <b>WITH</b>	Ms. Deepika Murali	Ms. Lakshana Viravalli- R1 Mr. P Ravi Charan R2
20	Comp App (AT) (CH) (Ins) No. 170/2023 IA No. 551 & 552/2023	Dr. Govindarajula Venkata Narasimha Rao <b>WITH</b>	Ms. Lakshana Viravalli	

21	Comp App (AT) (CH) (Ins) No. 183/2023 IA No. 584 & 585/2023	Asset Reconstruction Company (India) Ltd. Vs Dr. Govindarajula Venkata Narsimha Rao, RP for Viceroy Hotels Limited	Mr. P Ravi Charan	Ms. Lakshana Viravalli
22	Comp App (AT) (CH) (Ins) No. 177/2023 For Stay IA No. 574/2023 Urgent Hearing IA No. 575/2023	C. Sakthivel Suspended Director of Sun Bio Naturals India Pvt. Ltd. Vs Drip Capital Inc & Anr.	Mr. R Ramkumar	Mr. Chandrashekar Chakalabbi

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	Comp App (AT) (CH) (Ins) No.224/2022 For Stay IA No. 481/2022 To Vacate IA No. 766/2022	Virigineni Anjaiah Vs Pridhvi Asset Reconstruction and Securitization company Ltd. & Anr	Mr. K. Ravindranath	Mr. Surya Teja Nalla- R1
24	Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023 To Dispense with IA No. 450/2023 To implead IA No. 889/2023	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr.	M/s Tatva Legal Mr. D Senthil Kumar	M/s Keystone Parners- R1 Ms. Elamathi- R2
25	TA (AT) No.109/2021 (CA (AT) No.151/2019)	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr.  <b>WITH</b>	Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
26	TA (AT) No.110/2021 (CA (AT) No.153/2019)	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr.  <b>WITH</b>	Ms. Pooja Jain	Mr. Y.Suryanarayana- R2

27	TA (AT) No.113/2021 (CA (AT) No.200/2019)	Rachakonda Siva Kumar VS Gagan Aerospace Limited & Anr.	Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
28	Comp App (AT) (CH) (Ins) No 186/2022 For Urgent hearing IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj	Mr. VV Sivakumar	Mr.AG Sathyanarayana
29	Comp App (AT) (CH) (Ins) No.156/2021 For Condone Delay IA No. 315/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr.  <b>WITH</b>	Mr. K Gaurav Kumar	Mr. J. Manivannan
30	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs. Amit Chandrakant Vaishnav & Anr.  <b>WITH</b>	Mr. AS Arvind	Mr. K Gaurav Kumar-R1 Mr. Ramasubramania m R2
31	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr	Mr. Ramasubramaniam Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS- R2

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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